

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 07<sup>th</sup> March, 2019  
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 17/2018(CZ)	Dinesh Joshi Vs State of Madhya Pradesh & 5 Ors.	Mr. Atul Srivastava, Adv.	
<b>AFTER NOTICE</b>				
2.	Original Application No. 08/2018(CZ)	Suraj Pagare & Anr. Vs State of M.P. & 5 Ors.	Mr. Varun Raj Nair, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
3.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of M.P. & Ors.	Mr. DharamveerSharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Akash Ambedkar, Adv.R-3	
4.	Appeal No. 38/2017(CZ) <b>(M.A.No.503/17)</b>	Fine Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vijay Bahadur Tomar, Adv. Mr. Ramendra Vishwakarma, Adv. Mr. Brijraj Singh, Adv.	
5.	Appeal No. 39/2017(CZ) <b>(M.A.No.504/17)</b>	Kaushik Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Brijraj Singh, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. RamendraVishwakarma, Adv.	
6.	Appeal No. 40/2017(CZ) <b>(M.A. No.507/17)</b> <b>(M.A. No.105/18)</b>	M/s Impact Commercial Pvt. Ltd. Vs State Of M.P. & 2 Ors.	Mr. Vijay Shahani, Adv. Ms. Parul Bhadoria, Adv.	

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 07-03-2019 shall be adjourned to 15-04-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)